

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.304

IB/1634/ND/2019

IN THE MATTER OF:

M/s. Mitsubishi Elecator India Pvt. Ltd.

.....PETITIONER

Vs.

M/s. Ireo Pvt. Ltd.

...RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 30.09.2019

CORAM:

JUSTICE (RETD.) SHRI RAJESH DAYAL KHARE,
HON'BLE MEMBER (JUDICIAL)

Ms. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

: Adv. Abhinav Bhalla, Adv. Vijayant Khanna

For the Respondent/Corporate Debtor

: Adv. Saurabh Kalia, Adv. Parika Thakral

ORDER

Ld. Counsel for the Corporate Debtor has put in appearance and prays for some time to file the reply. Last opportunity is granted to file the same. To come up on 23.10.2019, as prayed for.

-sd-
(Sumita Purkayastha)
MEMBER (TECHNICAL)

-sd-
(Rajesh Dayal Khare)
MEMBER (JUDICIAL)